

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:190
ANSWERED ON:08.08.2012
PHONE TAPPING BY SEBI QUESTION
Baitha Shri Kameshwar

Will the Minister of FINANCE be pleased to state:

(a) Whether complaints of phone tapping by Securities and Exchange Board of India (SEBI) without prior permission have been received by the Government; and

(b) if so, the details thereof and the action taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) No, Sir.

(b) Does not arise.